

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5386/2014

RAJENDRA SINGH & ORS.

APPELLANT(S)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD. & ANR.

RESPONDENT(S)

Date : 16-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) :

Mr. Vivek Singh, AOR

Ms. Saumya Sarasawat, Adv.

Mr. Ayush Gupta, Adv.

For Respondent(s) :

Dr. Sumant Bharadwaj, Adv.

Dr. Vedant Bharadwaj, Adv.

Ms. Mridula Ray Bharadwaj, AOR

Mr. D.m.sharma, Adv.

Mrs. Amrita Behera, Adv.

Mr. Anshu Singh, Adv.

Mrs. Pooja Gupta, Adv.

Ms. Anshita Sharma, Adv.

Upon hearing the counsel the Court made the following
O R D E R

List on 09.09.2026.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)